

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 37**

**CA No. 455/20, 13/21, 137/22  
and  
CP No. 144/Chd/Hry/2019**

**Under Section 424(3), CA 2013 &  
R 11, NCLT Rules 2016**

**In the matter of:-**

Associated Broadcastings Company Pvt. Ltd.

...Petitioner

Vs.

TV9 Media Maharashtra Pvt. Ltd

...Respondent

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member  
(Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to  
17.04.2023.

-sd-  
Court Officer

March 14, 2023  
SM